

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****LUDHIANA TALWANDI TOLL ROADS PRIVATE LIMITED**

(Was operating Ludhiana to Talwandi toll road project in the State of Punjab. The Project was terminated by NHAI in 2021)

(Under sub – regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Ludhiana Talwandi Toll Roads Private Limited CIN : U45203MH2010PTC211120 PAN : AACCE5904E
2.	Address of the registered office	513/A, 5 th Floor, Kohinoor City, Kirod Road, L.B.S Marg, Off. Bandra Kurla Complex, Kurla (W), Mumbai - 400070
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Village- Sarangpuri, Taluka- Shahapur, District- Thane in Maharashtra, India.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be sought by emailing at cirp.ludhiana.ttrpl@gmail.com and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The details can be sought by emailing at cirp.ludhiana.ttrpl@gmail.com and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder.
10.	Last date for receipt of expression of interest	17 th September 2025
11.	Date of issue of provisional list of prospective resolution applicants	27 th September 2025
12.	Last date for submission of objections to provisional list	2 nd October 2025
13.	Date of issue of final list of prospective resolution applicants	12 th October 2025
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	17 th October 2025

15.	Last date for submission of the resolution plans	17 th November 2025
16.	Process email id to submit Expression of Interest	cirp.ludhiana.ttrpl@gmail.com



Vikram Kumar
Resolution Professional
Ludhiana Talwandi Toll Roads Private Limited
IP Regd. No. IBBI/IPA-001/IP-P00082/2017-2018/10178
Registered Address: Sector B-1/1748, Vasant Kunj, New Delhi-110070
Email ID: cirp.ludhiana.ttrpl@gmail.com
Place: Mumbai

Date: 18.08.2025
 Place: Mumbai